

(c) The Board shall:—

(i) take decisions on all matters relating to the Willingdon and Safdarjung Hospitals including their expansion and modernisation ;

(ii) Exercise all powers of decision making and granting financial sanctions within the budget provisions as are vested in the Ministry of Health and Family Planning;

(iii) examine and approve, from time to time, the delegation of such powers, both administrative and financial, as it may deem necessary to the Superintendents of Willingdon and Safdarjung Hospitals;

(iv) frame rules as to the delegation of powers and procedure for the purpose of carrying out its business;

(v) receive such reports and returns as it may prescribe from the Willingdon and Safdarjung Hospitals; and

(vi) fix responsibility and recommend suitable disciplinary action in the case of officers/doctors in the Willingdon and Safdarjung Hospitals.

INTEREST ON CREDIT THROUGH CO-OPERATIVES

168, KUMARI SHANTA VASISHT : Will the Minister of AGRICULTURE/ sffcr *T?3*t be pleased to state:

(a) whether Government have under consideration any scheme for differential rates of interest on credits through Co-operatives; and

(b) if so, the details of the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE/ ffa ITcH-5TO *1 STOSft (SHRI JAGANNATH PAHA-DIA):

(a) and (b) The Reserve Bank of India constituted a Committee on Differential Interest Rates to consider the question of charging lower interest rates by banks to carefully selected low income group, who deserve

financial assistance for productive endeavour while higher rates may be charged to the more affluent borrowers. The Committee has since submitted its report. The Committee has inter alia recommended that the question of Co-operative institutions adopting the suggestions of the committee in respect of Banks in regard to lower interest rates and adoption of terms and conditions of loans should be examined. The entire matter is at present under the consideration of Reserve Bank of India and Government of India.

EDUCATIONAL PROBLEMS

169. SHRI THrLLAI VILLALAN : SHRI S. SIVAPRAKASAM :

Will the Minister of EDUCATION AND SOCIAL WELFARE/ fet^T S^T BHI5T ^tTt"! *nft be pleased to state :

(a) whether the world Bank Sectional Working Group has given any solution for educational problems of developing Countries; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/freTf 3Tfc xm* W.WV* JTiffira flf \}*V *Nt (PROF. S. NURUL HASAN) :

(a) and (b) The reference is, presumably, to the world Bank Sector Working Paper on Education.

The paper has highlighted the following trends and problems in underdeveloped countries :

(a) Vast increase in enrolments;

(b) the need for adequate facilities for maintaining quality;

(c) the persistence of existing institutional forms, school system structures, teaching methods and curricula;

(d) the need to reassess manpower demands, to improve functioning of labour markets, and to reorient education and training programmes;